

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
IA no. 397 of 2012

Dated : 5th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sakya Singha Chaudhury
Mr. Shantanu Singh for R.2

ORDER

Mr. Buddy A. Ranganadhan appearing for the Respondent no.1 has finished his arguments.

Post the matter for making reply submissions by the Learned Counsel for the Respondent no.2 on **26.5.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js